

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ILP 3 INDIA 1 PRIVATE LIMITED**

1.	Name of Corporate Person	ILP 3 India 1 Private Limited
2.	Date of Incorporation of Corporate Person	23 rd August 2019
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	Registrar of Companies, Mumbai, Maharashtra
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U45309MH2019FTC329721
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Person	One World Center, 11th Floor, Tower 2A, Senapati Bapat Marg, Mumbai, Maharashtra, 400013
6.	Liquidation Commencement Date of Corporate Person	25 th July 2023
7.	Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagar X Road, Gundavali, Andheri East, Mumbai City, Maharashtra – 400069 dilipjagad@hotmail.com +91-9821142587 IBBI/IPA-001/IP-P00233/2017-2018/10462
8.	Last Date for Submission of Claims	24 th August 2023

Notice is hereby given that the ILP 3 India 1 Private Limited has commenced voluntary liquidation on 25th July 2023.

The stakeholders of ILP 3 India 1 Private Limited are hereby called upon to submit a proof of their claims, on or before 24th August 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Date: 26th July, 2023

Dilipkumar Natvarlal Jagad

Place: Mumbai

Registration No.: IBBI/IPA-001/IP-P00233/2017-2018/10462